## National Company Law Tribunal

## Allahabad Bench

## Allahahad

CP No.92(ND)/2014

ATTENDANCE-CUM-ORDER SHEET THE OF HEARING ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE COMPANY: Buddja Hospital Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies Act, 1956.

Sl. No. Name Designation Representation

Signature

1 Ashok Soivantava Advocate ]. Petitioner Sontosh KumarBarnood Advocate]. Petitioner

Order dated 20.10.2016

CP No.92(ND)/2014: Buddja Hospital Pvt. Ltd

Shri Ashok Srivastava Learned Counsel having filed Vakalat along with Shri S.K. Barnwal requested for time to seek certain instructions from his client to prepare for submission of arguments. There is no representation for the respondents. List on 21.11.2016 for final hearing without fail.

List the matter on 21.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.10.2016